

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 459 of 2020

IN THE MATTER OF:

Promila Taneja

...Appellant

Versus

Surendri Design Pvt. Ltd.

...Respondent

Present:

**For Appellant : Mr. Hitesh Sachar and Ms. Srishti Badhwar,
Advocates**

For Respondent : Mr. Akshat Goel, Advocate

ORDER
(Through Virtual Mode)

18.08.2020 Due to paucity of time, the matter could not be taken up.

List the matter 'for Admission (After Notice)' on **27th August, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/gc/